

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)

Item No. 209
CP-161/58/ND/2020

IN THE MATTER OF:

DMG Information Limited

...

Applicant/Petitioner

Versus

IPROF Learning Solutions India Pvt. Ltd.

...

Respondent

Under Section: 58 Co. Act, 2013

Order delivered on 06.03.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH KUMAR SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

There is no appearance on behalf of the Applicant, despite repeated calls. In the interest of justice, hearing is deferred to 28.04.2023.

-sd-

**(AVINASH KUMAR SRIVASTAVA)
MEMBER (T)**

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**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**